

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 642 OF 2025**

IN THE MATTER OF:

Gyanendra Kumar

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 22.12.2025)

Gyanendra Kumar

....PETITIONER

VERSUS

- 1.** State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
- 2.** Uttar Pradesh State Wetland Authority
Through Member Secretary,
17 Rana Pratap Marg, Lucknow, Uttar Pradesh – 226001
Email: upstatewetlandauthority2018@gmail.com/
ccfecogmail.com (Respondent No.2)
- 3.** District Magistrate, Fatehpur
DM Office, Collectorate, Fatehpur U.P.-212601
Email: dmfat@nic.in (Respondent No.3)
- 4.** District Wetland Committee
Through its Secretary/ Divisional Forest Officer, Fatehpur
Collectorate Campus, near Katchery Road, Civil Lines,
Fatehpur, Uttar Pradesh – 212601
Email: dfofat-up@nic.in (Respondent No.4)
- 5.** Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.5)
- 6.** Central Pollution Control Board (CPCB)
Through Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.6)